

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3279  
ANSWERED ON:17.03.2015  
REHABILITATION CENTRES FOR DIFFERENTLY ABLED  
Singh Shri Rakesh

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received proposals for setting up rehabilitation centres for physically handicapped/mentally retarded persons and opening schools for such children with Central assistance in the country, including Madhya Pradesh;
- (b) if so, the details thereof, State-wise;
- (c) whether the said proposals are still pending with the Government; and
- (d) if so, the time by which the said proposals are likely to be approved?

**Answer**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) to (d) To provide comprehensive rehabilitation services to the persons with disabilities District Disability Rehabilitation Centres are set up in the identified & approved districts of the country under the Scheme for Implementation of the Persons with Disabilities Act. 310 districts have been approved for setting up DDRCs and out of which funds have been sanctioned from time to time to 249 DDRCs. A statement indicating state-wise details of DDRCs approved/sanctioned is at Annexure I. However, the Department has not received any proposal for setting up rehabilitation centres for physically handicapped/mentally retarded persons and opening schools for such children with Central assistance in the country, including Madhya Pradesh. Notwithstanding the above, the Department is implementing Deendayal Disabled Rehabilitation Scheme (DDRS) under which the Central Government has been providing financial assistance only in the form of grant in aid to Non Governmental Organizations (NGOs) for their projects for the differently abled persons relating to rehabilitation of persons with disabilities to enable them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric, or social functional levels in the country, including special schools for the differently abled persons for imparting education to visually handicapped, hearing handicapped, mentally retarded all over the country including the State of Madhya Pradesh. A statement indicating the number of proposals received and sanctioned statewide is enclosed as Annexure II.